

[*Translation*]

**Cattle and Buffalo Development Scheme  
In Uttar Pradesh**

8941. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of AGRICULTURE be pleased to state

(a) the steps taken to improve the milch cattle breed for increasing milk production under the Centrally sponsored Cattle and Buffalo Development scheme in Eastern Uttar Pradesh;

(b) the districts in Uttar Pradesh, where the Centrally sponsored scheme on Cattle and Buffalo Development is being implemented;

(c) the achievements made in this direction during the last three years; and

(d) whether Union Government have supplied high milk yielding cows and buffaloes to the State; if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) to (d). The requisite information is being collected and will be placed on the Table of Lok Sabha.

[*English*]

**Criteria for distribution of Imported  
Dairy Products**

8942. SHRI C. MADHAV REDDI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether skimmed milk powder and butter oil was imported from European Economic Community (EEC) under Operation Flood Programme during the year 1986-87; if so, the State-wise distribution thereof;

(b) the criteria fixed for distribution of imported dairy products to the States;

(c) the year-wise and State-wise release of funds from World food Programme, European Economic Community, World Bank and Cooperative League of United States of America supported dairy projects during the last three years and the planned projection for the year 1986-87;

(d) whether some imbalances have been created in distribution of the resources to States; and

(e) if so, the reasons thereof and the corrective steps proposed?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. A Statement indicating the issues (provisional) of skim milk powder and butter oil made to the various States by the Indian Dairy Corporation (IDC) during 1986-87 (upto February, 1987) out of the pooled stock of commodities is given in the statement-I below.

(b) The IDC allocates skim milk powder and butter oil/butter to the various user dairies. The manner of allotment is decided every year by the IDC on the basis of the quantity of commodity available, the demand made by the various user dairies in the public and cooperative sectors existing in the various States, the procurement of milk by these dairies, etc.

(c) A Statement-II indicating the State-wise disbursement of funds under Operation Flood for the year 1983-84 to 1985-86 is given below. The IDC made a budget provision of Rs. 95.55 crore for disbursement under Operation Flood during 1986-87.

(d) and (e). The funds allocated to each State are to be utilised during the project period. The IDC releases funds in instalments to the States/Union Territories based on approved plan. Release of successive instalments depends on utilisation of funds released earlier.

**STATEMENT-I**

*Statement indicating the issues (provisional) made to various states during 1986-87 (upto Feb '87) out of pooled stock (consisting of commodities received as gift and indigenously purchased skim milk powder) under operation flood programme.*

(Qty. in MT)

	Skim milk powder	Butter oil
Assam	10 0008 000	
Andhra Pradesh	100 050—	
Bihar	640.00010.000	
Kerala	360.000—	
Madhya Pradesh	704.000100 000	
Maharashtra	10.000—	
Orissa	160 00060 000	
Gujarat	65 000—	
Haryana	20 00010 000	
Himachal Pradesh	76.000—	
Sikkim	60.0006.000	
Tamil Nadu	2839 477623.720	
Tripura	94 9835 000	
West Bengal	8964.9981142.095	
Delhi	10987.9741089.468	
Goa	110.00024.000	
Lakshadweep	3 500—	
Jammu & Kashmir	56.000—	
Uttar Pradesh	446.00010.000	
Nagaland	3.000—	
Karnataka	150.000—	

**STATEMENT-II**

*Disbursement of funds under operation flood yearwise and statewise for the year 1983-84 to 1985-86*

(Rs. in lakh)

States	1983-84	1984-85	1985-86
1	2	3	4
Andaman & Nicobar	3.67	8.38	0.25
Andhra Pradesh	676.03	490.26	603.77
Assam	68.36	59.39	109.99
Bihar	236.50	140.57	119.12
Delhi	7.26	87.72	116.67
Goa	6.08	4.26	5.59
Gujarat	753.47	831.27	1039.42
Haryana	157.73	229.24	263.47
Himachal Pradesh	11.48	43.21	25.13
Karnataka	314.01	170.52	343.47
Kashmir	16.03	18.66	12.34
Kerala	256.49	366.96	501.27
Madhya Pradesh	562.61	1037.72	961.29
Maharashtra	381.63	420.39	584.08
Manipur	—	—	0.16
Nagaland (—)	0.83	—	0.16
Mizoram	—	—	1.16
Orissa	226.47	180.28	230.79
Pondicherry	15.31	13.68	34.69
Punjab	799.23	639.07	731.34
Rajasthan	7.16	424.44	512.38
Sikkim	20.30	25.77	15.53
Tamil Nadu	458.63	610.76	707.70
Tripura	3.57	4.39	6.96

1	2	3	4
Uttar Pradesh	190 79	425 67	485 95
West Bengal	315 11	194 46	154 83
Centralised Action Items	910 85	1333 17	1370 05

**Unsafe Coal Mines of Coal India Limited**

8943 SHRI JAGANNATH PATTNAIK  
Will the Minister of LABOUR be pleased to state

(a) whether Government are aware that a number of mines of Coal India Limited are unsafe and there is every possibility of a major disaster in some of them,

(b) if so, the names of the unsafe coal mines and

(c) the plan of Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P A SANGMA) (a) to (c) It is not correct to say that a number of mines of Coal India Ltd are unsafe Mining, especially coal mining is, however a hazardous operation and every step is to be taken to ensure a safe working condition Provisions for safety, health and welfare of workers employed in the mines are contained in the Mines Act, 1952 and the rules and regulations framed thereunder These provisions are required to be complied with by the mine management The Director General of Mines Safety Dhanbad and his officers enforce the statutory provisions in respect of mines safety The Director General of Mines Safety also issues guideline in the form of circulars to mines management from time to time for adopting safety measures Mines are periodically inspected by the officers of the Directorate General of Mines Safety A standing Committee on safety in coal mines headed by the Union Energy Minister reviews from time to time the status of safety in coal mines

**Tree Patta Scheme**

8944 SHRI PRAKASH V PATIL Will the Minister of AGRICULTURE be pleased to state

(a) whether some State Governments have started the implementation of the Scheme of granting 'Tree Pattas' to rural poor with usufruct rights, and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) (a) and (b) Yes, Sir These States are Andhra Pradesh, Bihar, Gujarat, Madhya Pradesh, Maharashtra, Rajasthan, Tamil Nadu and Uttar Pradesh

**Procurement Prices of Wheat, Rice etc.**

8945 SHRI BALASAHEB VIKHE PATIL  
Will the Minister of AGRICULTURE be pleased to state

(a) the procurement prices of foodgrains like wheat, rice, pulses, groundnut and soyabean, State-wise or zone-wise, and

(b) the reason for difference in procurement prices in various States and zones?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) (a) and (b) The Government fixed uniform procurement/support prices for the country as a whole for wheat,